National Company Law Tribunal

Allahabad Bench

Allahabad

CP No (CAA) / 28/ 2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.04.2017.

NAME OF THE COMPANY: M/S Super Tannery Ltd.

SECTION OF THE COMPANIES ACT: u/s 391- 394 of the Companies Act, 1956

Sl. No. Name Designation Representation Signature

1.

2.

CP No (CAA) / 28/ 2016: M/S Super Tannery Ltd.

Petitioner are represented by its PCS. Report of Regional Director is still awaited. Two weeks' time is granted.

List the matter on 4 May, 201.

H.P. CHATURVEDI, MEMBER-JUDICIAL

Order Dated 21.04.2017